

124
14-2-23

URGENT IMMEDIATE

No. F&I/REG-REC-MOR/COR/2023-22-23

Dated 13 February, 2023

From:

The Registrar General
High Court of Delhi
New Delhi

To:

1. The Principal District & Sessions Judge (Plays),
Tis Hazari Courts,
Delhi.
2. The Principal District & Sessions Judge,
South District, Saket Courts Complex,
New Delhi.
3. The Principal District & Sessions Judge,
North-West District, Rohini Courts Complex,
Delhi.
4. The Principal District & Sessions Judge,
New Delhi District, Parjola House Courts,
New Delhi.
5. The Principal District & Sessions Judge,
East District, Karkardooma Courts Complex,
Delhi.
6. The Principal District & Sessions Judge,
South East District, Saket Courts Complex,
New Delhi.
7. The Principal District & Sessions Judge,
North District, Rohini Courts,
Delhi.
8. The Principal District & Sessions Judge,
West District, Tis Hazari Courts,
Delhi.
9. The Principal District & Sessions Judge,
South-West District, Dwarka Courts Complex,
New Delhi.
10. The Principal District & Sessions Judge cum Special Judge (PC Act) CBI,
Rouse Avenue Court Complex,
New Delhi.
11. The Principal District & Sessions Judge,
Shahdara District, Karkardooma Courts Complex,
Delhi.
12. The Principal District & Sessions Judge,
North-East District, Karkardooma Courts Complex,
Delhi.



Sub: Direct recruitment to the post of Mansiff-Magistrate in the Kerala Judicial Service.

Sir/Madam,

I am directed to forward herewith a copy of brief notification received from the High Court of Kerala inviting online applications for recruitment to the post of Mansiff-Magistrate in Kerala Judicial Service against NCA and regular vacancies and to request that it may be displayed at some conspicuous place in the Court premises for information of all concerned. It is further requested that the copy of the said brief notification may also be forwarded to the Secretary of the respective Bar Association of your Court for giving it wide publicity/circulation. It may please be noted that the date of closure of Step-1 process is 23.02.2023.

Yours faithfully,

Aditya Prasad

Deputy Registrar (Exams-DUS & DUS)
for Registrar General

Encl: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE(H.Q.): DELHI

No. 15612 Adv./Gaz./2023

Dated, Delhi the 13 FEB 2023

Copy forwarded along with its enclosure for information and necessary action to:-

- 1) The Officer In-charge, Website Committee, English/Hindi, Tis Hazari Court, Delhi with the request to upload the same on the website.
- 2) The Administrative Officer, R&I Branch, Central District, Tis Hazari Courts, Delhi with the request to display the same on the Notice Board and conspicuous part of the court complex.
- 3) The Hony. Secretary, Delhi Bar Association, Tis Hazari Court, Delhi for wide publicity/circulation.
- 4) LAYERS Section, for uploading on LAYERS.

Encl: As above

Kaveri Baweja
(Kaveri Baweja)

Officer-In-Charge (Judl.)
For Principal District & Sessions Judges (HQs)
Delhi

THE HIGH COURT OF KERALA

Kochi -682031

No.HCRL/952/2023 - REC 4

Date: 28-01-2023

BRIEF NOTIFICATION

Online applications are invited from qualified candidates for appointment to the post of Munsiff-Magistrate (Scale of pay : 77840 - 128680) in the Kerala Judicial Service against NCA and Regular vacancies as detailed below. Online applications can be submitted from 01.02.2023 onwards. No other means/modes of application will be accepted.

Sl. No.	Recruitment Number	Ny. of vacancies	Eligible categories
1	1/2023	3 (NCA)	<p>Scheduled Tribes - 1 [Candidates belonging to Scheduled Tribes/Scheduled Castes in the State of Kerala can apply for the post. However, only in the absence of candidates belonging to Scheduled Tribes community in the merit list, candidates from Scheduled Castes community will be considered for appointment]</p> <p>Scheduled Castes Converts to Christianity - 1</p> <p>Hinda Nadars - 1</p>
2	2/2023	10 (NCA)	<p>Scheduled Tribes - 4 [Candidates belonging to Scheduled Tribes/Scheduled Castes in the State of Kerala can apply for the post. However, only in the absence of candidates belonging to Scheduled Tribes community in the merit list, candidates from Scheduled Castes community will be considered for appointment]</p> <p>ODC (8th item, Rule 17(I), Part II, KS&SSR, 1958) - 2</p> <p>Vishwakarma - 2</p> <p>Latin Catholics/ Anglo Indians - 2</p>
3	3/2023	56 Regular vacancies	All Categories

15/03/2023

588

Important dates with regard to submission of online applications :

Date of commencement of Step-I & Step-II processes and remittance of application fee through online mode	01.02.2023
The date of closure of Step- I process	23.02.2023
Date of closure of Step-II process and remittance of application fee through online mode and downloading of chalan for offline payment	03.03.2023
Date of commencement of remittance of application fee through offline mode	08.03.2023
Those candidates who wish to pay the application fee through offline mode should download the chalan on or before the last date fixed for closure of Step-II process i.e. 03.03.2023	
The last date for remittance of application fee through offline mode	17.03.2023

588/23

For detailed notification, visit www.bikrecruitment.in

(By Order)

Signed by P. Krishna Kumar

Date: 23-01-2023 17:29:54

P. Krishna Kumar
REGISTRAR GENERAL